

**JUSTICE AJIT PRAKASH SHAH**

Born on 13.02.1948 at Solapur. After a short span of practice in the District Court at Solapur, he shifted to Bombay High Court in 1977 and joined the Chambers of the then leading Advocate Shri S. C. Pratap, (who was later appointed as a Judge of the Bombay High Court). He then gained experience in civil, constitutional, service and labour matters. He was appointed as an Additional Judge of Bombay High Court on 18.12.1992 and became permanent Judge of Bombay High Court on 8.4.1994. He assumed charge of the office of Chief Justice, Madras High Court on 12.11.2005 and on transfer took over as Chief Justice, Delhi High Court on 11.05.2008.